

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23/08/2019

O.A./260/489/2018

M.A./260/244/2019

A S KUMAR
-V/S-
M/O RAILWAYS

ITEM NO:13

FOR APPLICANTS(S) Adv. : Mr. B.P. Dhal

FOR RESPONDENTS(S) Adv.: Mr.C.P. Sahani on behalf of Mr. M.B.K. Rao

Notes of The Registry	Order of The Tribunal
	<p>Applicant's counsel has filed a Memo for withdrawing the O.A. stating that in the meantime, the case of the applicant has been rejected and the applicant would like to challenge this order. Hence, liberty be given for filing of fresh O.A.</p> <p>In view of the above, the O.A. is disposed of as withdrawn with liberty to the applicant to file a fresh O.A. for his grievance as per provisions of law.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>